

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 1707
(TO BE ANSWERED ON 27.12.2018)

ATTENDANCE OF EMPLOYEES

1707. SHRI AMAR SHANKAR SABLE:

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of Central Government offices where attendance of employees are being recorded through Aadhaar Enabled Biometric Attendance System including those offices where attendance is proposed to be recorded through this system;
- (b) whether Government has reviewed the legal standing of taking attendance through this system in view of recent judgment of Supreme Court on Aadhaar related matters wherein except for subsidy matters, mandatory sharing of Aadhaar numbers has been struck down; and
- (c) if so, by when Government proposes to issue instructions to discontinue this system and put a new system fully compliant with the legal standing?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): There are 5125 Central Government Offices where attendance of the employees is being recorded through Aadhaar Enabled Biometric Attendance System.

(b) & (c): As of now, no such review has been undertaken.
